Spure, but I might assure the hon. Member that many demands made so far by the State Government have been met. Not all, but generally a certain precentage is given, and we have rather increased the proportion in a few instances in the case of West Bengal.

Shrimati Renuka Ray: Is the Minister aware that the West Bengal Government have said that they have not been able to get sufficient funds for the border roads and therefore they have not been able to build them?

Shri Lal Bahadur Shastri: It will be mover adequate from the States' point of view. They always want more, and we try to give 'them as much as we can.

Shrimati Renuka Ray: From the national point of view, not the State's point of view.

श्वी स० ला० डिरेबी क्या केन्द्रीय सरकार सडके वनाने के काम में प्रपना यह कर्तव्य समझती है कि विकसित क्षेत्रों में सड़के बनाने के साथ खाय उन क्षेत्रों में भी सड़के बनावे जो कि ग्रविकसित है या पिछडे हुए हैं ? सरकार ने बतलाया है कि वह इस तरफ ध्यान रखती है, लेकिन जो सड़कें बनायी धा रही है उन से पता चलता है कि इस तरफ ध्यान नही रखा गया है । क्या मै मत्री महोदय से पूछ सकता हं कि इसका क्या कारण है ?

श्वी लाल बहादुर जाल्मी : माननीय सदस्य को शायद याद होगा कि हम ने पाच, छ. या बाठ महीने पहले इस सदन मे स्टेट रोड्स के लिए करीब १५ करोड़ रुपये की सहायता करने डी बात कही थी घौर वह सहायता दी गयी, उसके प्रलावा हम ने यह मी कहा था कि जो सड़कें गांवों को बड़ी सड़कों से मिलाने वाली हैं उनके लिए प्रगर प्रदेश सरकारें हम से कर्ज लेना बाहें तो उस के लिए साठ लाख रुपया रखा यया है घौर बाद में उसे बढ़ाने की मी बात कही गयी थी । कुछ प्रदेश सरकारों ने यह सहामता ली मीट कुछ ने नहीं ली, तो इस में इमारा क्या कोष है ।

## Burma Rice

\*239. Shri Assar: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that monsoon quota of Burma Rice is not supplied before the monsoon to Bombay State; and

(b) if so, how and what arrangement will be made m connection with the ensuing monsoon?

The Minister of Co-operation (Dr. P. S. Deshmukh): (a) No, Sir.

(b) Does not arise.

Shri Assar: May I know whether instructions have been issued to release stocks of rice in the rural areas?

Dr. P. S. Deshmukh: The distribution is left to the State Government. We have supplied most of the requirements as per the requirements of the State Governments.

Shri B. K. Gaikwad: Do the State Governments inform the Central Government as to how this material is disposed of? My information is that these shops are opened in the cities and not in the villages. So, may I know whether this information has been received by the Central Government from the State Governments?

The Minister of Food and Agriculture (Shri A. P. Jain): This distribution is mostly confined either to the deficit areas or to the urban āreas which are normally deficit. It is left to the State Government to find out the proper location for the fair price ahops.

Shri B. S. Murthy: What is the total quantity of Burma rice to be yet imported and before what time will it reach India?

Shri A. P. Jain: This supplementary is not very relevant to the main question, nonetheless I shall answer it. The total quantity which was contracted to be imported was 5 lath tons. Besides that, we are getting a. small quantity of Burma rice which was originally purchased by the USSR and which has been passed on to us. Out of this we may have imported a little more than 3 lakh tons.

## Intan Ministerial Co-ordinating Bodies

 b. Shri Heda: Will the Minister
.0 mmunity Development be please state:

how many co-ordinating bodies h been set up with a view to a e co-ordination between the M ry of Community Development a her Ministries; and

(b) whether any additional expenditure will be involved on these bodies?

The Minister of Community Development (Shri S. K. Dey): (a) Two co-ordination Committees—one at Ministers' level and the other at Officer's level—have been set up between the Ministries of Community Development and Food & Agriculture. Another co-ordination Committee for Small Industries has been set up between the Ministries of Community Development, Commerce and Industry and different Boards concerned with promotion of small industries.

(b) No additional expenditure is involved.

Shri Heda: May I know the special need that arose for creating these bodies?

Shri S. K. Dey: These co-ordination committees help intensify the impact of governmental resources on the people.

श्री स॰ ला॰ डिवेदो इन को प्राडिनेशन कमेटीज की पिछले साल किननी बैठक हुई ग्रीर क्या उनकी सिफारिशो का प्रतिवदन इस सदन के पटल पर रखा जायगा?

Shri S. K. Dey: These co-ordination commutees met as often as necessary, usually every six weeks to eight weeks, and all decisions taken in the co-ordination committee meetings are implemented both by the Ministry of Community Development and the -other Central Ministry concerned. Shri M. L. Dwivedi: I asked whether he will place the recommendations on the floor of the House. No reply has come.

Shri S. K. Dey: We shall have no difficulty in placing the recommendations. This shall be.

Shri Raghubir Sahai: Is it not a fact that though community development work has been going on for five or six years in the country, there is still a lot of absence of co-ordination between the community development department and various other departments in the country, for instance, revenue, agriculture, tubewells, engineering etc. If it is so, what steps are being taken to remove this difficulty?

Shri S. K. Dey: Co-ordination is a continuing process. There cannot be perfect co-ordination in any human activity which involves human beings.

Mr. Speaker: The Minister was understood to say that co-ordination is between two Ministries or so. The hon Member is asking why other Ministries also which are similarly placed, and the assistance of which is needed are not associated in this to secure co-ordination in a bigger way.

Shri S. K. Dey: We already have procedures under which we establish co-ordination with various nationbuilding Ministries at the Centre. Where a special co-ordination committee is demanded, it shall be established

Shri Dasappa: May I know whether there is sufficient co-ordination between the various Ministries at the State level?

Shri S. K. Dey: This has been the endeavour from the very beginning of the programme, and it constitutes, in fact, one of the mam terms of reference of this programme.

Shri Dasagpa: The Minister himself must have found that there was not sufficient amount of co-ordination and co-operation between the different Ministries at the State level.

Shri S. K. Dey: It was so five years ago. But conditions have improved appreciably during the past five years. Shri Thana Pillai: May I know whether the Minister is aware that the Harijan Welfare Department, the community Development Department and the Local Development Department, are vying with each other to dig wells in one and the same village?

Shri S. K. Dey: This situation is being corrected, wherever it prevails

Dr. Sushila Nayar: I would like to know what is being done to co-ordinate whatever little industrial development is taking place in the community development blocks in various States with the activities of the Khadi and Village Industries Commission on the one side and the State Industries Boards on the other, because in several places they seem to be working in complete isolation, with the result that nobody in the States really owns these efforts, even when they are connected with the training centres Will the Minister please let us know what is being done to correct that situation?

Shri S. K. Dey. The organisation handling the community development programme is being treated as a very important agency for the implementation of all the village industries programmes, both by the boards as well as by the Government agencies

Shri B. S. Murthy: What steps have been taken to make co-ordination as perfect as possible at the development block level?

Shri S. K. Dey: Co-ordination at block level can only be to the extent that there is co-ordination at all other levels

Mr. Speaker: Next question

Shri Thanu Pillai: May I know whether the Minister is aware

Mr. Speaker: Let us go to the next question I am afraid nothing will burn out of this

## Sugar Refineries

•301 Shrimati Ila. Palcheudhuri: Will the Minister of Food and Agriculture be pleased to state

(a) whether it is a fact that sugar refineries are proposed to be established in India, and

(b) if so, their number and location?

The Minister of Co-operation (Dr. P. S. Deshmukh) (a) No, Sur

(b) Does not arise

## Refrigerators

•302. Pandit D. N. Tiwary: Will the Minister of Railways be pleased to state

(a) whether Government are aware that most of the refrigerators in the North Eastern Railway sections and some in the Northern Railway and Eastern Railway did not work in the present summer season,

(b) the reasons therefor, and

(c) alternative arrangements made for the supply of cold drinking water to passengers on these sections?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) and (b) Some of the water coolers on the Railways mentioned went out of order due to mechanical defects which in some cases required replacement of parts, but such failures wero not many and the stoppage of service also was generally for short intervals

(c) The alternative arrangements for supply of drinking water to passengers generally were —

(1) Storage of water m Matkas and Gharas in cool shelters and service therefrom,

(1) Storage of water in Matkas and Gharas in cool shelters and drinking water supply was available.

(111) Adequate number of watermen posted at stations, who served water from buckets, and